Suppl. Cause List No. 3 Sr. No. 15

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRA No. 49/2016 IA No. 1/2016

Jarnail Singh

...Appellant

Through :- Mr. O. P. Thakur, Advocate

v/s

State of J&K

...Respondent

Through :- Mr. Rajesh Thappa, Dy. AG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

At the request of learned counsel for the appellant, adjourned.

List on 16.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 10.06.2020 Shammi